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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 390/9/HDB/2018
NAME OF THE COMPANY	Hemogenomics Pvt Ltd
NAME OF THE PETITIONER(S)	Hemarus Therapeutics Ltd
NAME OF THE RESPONDENT(S)	Homeogenomics Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Suo moto opened for re-hearing.

In view of Member relieving today.

List the matter on 01.10.2018.


 MEMBER JUDICIAL